## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/136/CAA/2017

NAME OF THE TRANSFEROR

: OCL INDIA LTD & **TRANSFEROR 2 TRANSFEROR 3 TRANSFEROR 4** 

NAME OF THE TRANSFERRE

: ODISHA CEMENT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. VISHNU MOHAN

Coursel for Petitioner

**ORDER** 

Heard. Order is reserved.

ghk

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)